

Form of the Return on Measures on Competition Advocacy and Annexures

I. Competition Advocacy

i) **Workshops, seminars and other interactions with public/ experts/ policy markers/ regulatory bodies on Competition Advocacy and for creating awareness of competition issues.**

Subject matter of the Workshop/ Seminar	Number of Participants	Dates during which held	Beneficiaries , i.e., government officials, industry, academicians, professionals and others to be specified	Method of funding
“Mergers and Acquisition” Organized by Bangalore Chamber of Industry and Commerce	53	20 th April,2012	Industry Representatives	No Funding by CCI
Lecture on “Competition Law” at Air Force School, Delhi.	77	25 th April,2012	Students	No Funding By CCI
Lecture on “Competition and Regulation-Contemporary and Comparative Perspectives” organised by National Law School of India, Bangalore	115	30 th April, 2012	Students	No Funding by CCI

Round Table Discussion on “ Fighting Bribery in International Business Transport” organised by FICCI and OECD	65	8 th May,2012	Industry Representatives	No Funding by CCI
Panel discussion “Myth & Reality of Trial by Media” organised by Sardar Vallabhbhai Patel National Police Academy, Hyderabad	145	9 th May,2012	Trainees of Academy	No Funding by CCI
Lecture on “Overview of Competition Law” at North Eastern Hill University, Umshing Mawkynroh, Shillong	52	25 th May, 2012	Students	No Funding by CCI
Lecture on “Competiti on Law” at Ryan International School, VasantKunj, New Delhi	119	1 st May,2012	Students	No Funding by CCI
Lecture on “Competition		2 nd May,2012		

Law”at Army Public School, DhaulaKuan, New Delhi	89		Students	No Funding by CCI
Lecture on “ Competition Law ” at DPS , Dwarka, New Delhi	56	3 rd May,2012	Students	No Funding by CCI
Lecture on “ Competition Law ” at DPS, RK Puram, New Delhi	105	4 th May,2012	Students	No Funding by CCI
Lecture on “ Competition Law ” at Guru Harikishan Public School, New Delhi	55	4 th May,2012	Students	No Funding by CCI
Lecture on “ Competition Law ” at Modern School, Barakhamba Road New Delhi	86	7 th May,2012	Students	No Funding by CCI
Lecture on “ Competition Law ” at Rukmani Devi Public School, PitamPura, New Delhi	63	7 th May,2012	Students	No Funding by CCI
Lecture on “ Competition Law ” at Bal Bharti Air Force School, Lodhi Road, New Delhi	75	8 th May,2012	Students	No Funding by CCI
Lecture on “ Competition Law ” at DPS Mathura Road, New Delhi	60	14 th May,2012	Students	No Funding by CCI
Lecture on		15 th		No

“Competition Law” at Indian School, New Delhi	53	May,2012	Students	Funding by CCI
Lecture on “Competition Law” at Vasant Valley School, New Delhi	46	15 th May,2012	Students	No Funding by CCI
Lecture on “Competition Law” at DPS, Rohini, New Delhi	58	17 th May,2012	Students	No Funding by CCI
Round Table on “Myriads competition issues being faced by participating Govt.” at New Delhi	41	21 st June,2012	Various Stakeholders	No Funding by CCI
A lecture on “Competition and the Consumer” at IIPA as part of Training for Faculty Member Training Institutions on Consumer Welfare	45	5 th June, 2012	Various Stakeholders	No Funding by CCI
“Competition Law & Business” at Bihar Industries Association, Patna	24	9 th June, 2012	Industry Representatives	No Funding by CCI
Publication of an article on “		June,2012		

Role of Chartered Accountant and Competition Law” in Annual issue ICAI’s Journal				No Funding by CCI
A lecture on “ Marketing Decisions & Unfair practices ” organised by CUTS at India International Centre, New Delhi	68	6 th July,2012	Various Stakeholders	No Funding by CCI
Key Note Address on “ Cross Media Ownership ” organised by ASSOCHAM Delhi	129	27 rd July,2012	Various Stakeholders	No Funding by CCI
Lecture on “ Competition Law & Policy ” at BHU Law School, Varanasi	170	August, 2012	Students	No Funding by CCI
“ Enforcement Experiences of Competition Law at CCI ” organised by Society for International Trade & Competition (SITC)	75	22 nd September,2012	Various Stakeholders	No Funding by CCI
A Lecture at		13 th		

IIM Ahmedabad as a part of PGPX Speaker Series	50	October,2012	Students	No Funding by CCI
A Lecture on “ Mega Trends: Socio-Political and Economic-Focus Areas for the Future ” at Lal BhadurShastri Academy of Administration , Mussorie as a part of Mid Career Training Programme for IAS officers.	150	15 th October,2012	Trainees of Academy	No Funding by CCI
Short term Course on Law & Economics and presentation on Role & Functions of CCI at IIT Kanpur	30	23 rd October,2012	Students	No Funding by CCI
Lecture on “ Competition Advocacy & Emerging issues of Competition Law ” at Seminar organised by Amity Law School, NOIDA	150-160	7 th Nov,2012	Students	No Funding by CCI

Lecture on “Competition Law Enforcement & Compliance in India” , organised by Vidarbha Industries Association Nagpur	75	23 rd Nov,2012	Industry Representatives	No Funding by CCI
Roundtable on ‘Impact of Cartels on Poor’ at Constitution Club of India , New Delhi	45	05 TH Dec, 2012	Various Stakeholders	No Funding by CCI
Lecture on “Atypical Issues and Development in Merger Control” at New Delhi	50	04 th Dec, 2012	Various Stakeholders	No Funding by CCI
Interactive Meeting on “Competition Law & Trade Associations” New Delhi	72	17 th December, 2012	Representatives of various Trade Associations	By CCI
Lecture on “Competition Compliance Programme” at CII, New Delhi	40	18 th December, 2012	Various Stakeholders	No Funding by CCI
Lecture on “Overview of Competition Law” at Mothers’ International School in Delhi	105	18 th ,December 2012	Students	No Funding By CCI

Conference on 'Making Integrity Work in Business' by Transparency International India (TII) at Mumbai	55	19 th , December, 2012	Various Stakeholders	No Funding by CCI
Discussion on 'Power & Jurisdiction of CCI vis-a-vis other regulatory bodies' by Madras Chamber of Commerce & Industry (MCCI)	Not Known	21 st , December, 2012	Industry Representatives	No Funding by CCI
Workshop on 'Issues & Penalties under Competition Act' at West Bengal National University of Juridical Sciences	100	04 th , January, 2013	Students	No Funding by CCI
Lecture on 'Competition Regulation' at IIT Kharagpur	100 appx	07 th , January,2013	Students	No Funding by CCI
Meeting, of Member(AG), CCI with Agriculture Production Commissioner, U.P.	20 appx	11 th , January,2013	Officers of Agriculture, Mandi Parishad & Horticulture Departments of Govt. of U.P.	No Funding by CCI

Participated in “ Sathe Memorial Annual National Moot Court Competition ” organised by ILS Law College, Pune	125	11 th -13 th Jan, 2013	Students	No Funding by CCI
Lecture on “ Public Procurement System: Competition Issues ” in ‘Programme on Procurement & Contract Management’ by NPC, Bhubaneswar.	Not Known	05 th , February, 2013	Various stakeholders	No Funding by CCI
Lecture on ‘ Competition Law & Trade Associations’ at Northern India Steamer Agents’ Association(NI SAA) in New Delhi	50	07 th , February, 2013.	Industry Representati ves	No Funding by CCI
Lecture on “ Competition Law & Policy ” organised by Builders’ Association of India , Jamshedpur	100	10 th ,Feb., 2013	Industry /Academicia ns	No Funding by CCI

Seminar on Competition Commission of India by American Chamber of Commerce at Mumbai.	75	14 th , Feb., 2013	Industry Representatives	No Funding by CCI
Lecture on 'The Competition Act' at Kanpur Chambers of ICSI, Kanpur	150	16 th , Feb. 2013	ICSI Representatives	No Funding by CCI
Lecture at conference on "Competition Law & its Impacts on Industry" at FICCI Chennai	100	20 th , Feb, 2013	FICCI, Representatives	No Funding by CCI
Anti-Trust Moot Court at NLU, Jodhpur	75	08 th - 10 th , March, 2013	Students of NLU Jodhpur	No Funding by CCI
National Conference on "Competition Law" organised by ASSOCHAM.	110	16 th March, 2013	Trade/Industry Representatives.	No Funding by CCI
Lecture on 'Salient Features of Competition Act & Competition Case Laws' at High Court of Uttrakhand, Nainital.	45	16 th March, 2013	Judges/ Members of High Court, Uttrakhand	No Funding by CCI

ii) Papers and studies published for competition advocacy and for creating awareness of competition issues.

Title of the publication	Brief purpose/target group	Month of publication	Whether original or reprint
TV & Broadcasting	OECD Global Forum on Competition	February	Original
Competition & Poverty Reduction	OECD Global Forum on Competition	February	Original

II. Capacity building of stakeholders to participate in competition regulatory process.

Subject matter of the training programme	Number of Participants	Dates during which held	Brief intent and the purpose	Method of funding	Remarks, if any
1. Workshop on “ Public Procurement & Competition Law ” jointly organised with SCOPE , Bangalore	45	26 th April, 2012	Capacity Building of PSU Officers	No Funding by CCI	--
2. A Conference on “ Curbing Deficit through Effective Competition in Public Procurement ” Organised for Finance Advisers/ Nodal Officers of various central ministries/ Departments at	98	10 th October, 2012	Capacity Building of Finance Officers and Procurement Officer of GOI	By CCI	

III. Co m p e t i o n r e l a t e d S e c t o r a l / R e g u l a t o r y i m p	Indian Habitat Centre					
	3. Workshop on 'Audit of Procurement Transactions & Competition Law' at CAG Seminar Hall, New Delhi	125	07 th December, 2012	Capacity Building of Senior Officers of CAG	No Funding By CCI	
	4.Roundtable on "Competition Compliance: A key Component of Good Corporate Governance" , at Hotel Ashok, New Delhi	105	24 th January, 2013	Top Leaders of corporate sector	By CCI	

ct assessment; Market studies and research projects carried out by the Commission.

Title of the market study/research project	Purpose	Date of initiation	Date of completion	Remarks if any
Competitive Assessment of Onion Markets in India by Institute for Social and Economic Change (ISEC).	The key objective of the study is to have a comprehensive view of the agriculture industry as a whole and with specific focus on onion markets in the states of Maharashtra and Karnataka.	November 2011	December, 2012	
Agriculture Sector	To carry out an in-depth study to identify anti-competitive practices/ concerns in the sector from	25 th Feb, 2013	Going on	

	competition compliance and enforcement perspective			
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IV. Consultation papers published / placed on website of the Commission. **NIL**

V. Any other effort made for competition advocacy, creating awareness and capacity building in competition matters.

(A) SPECIAL LECTURE/ SEMINARS ORGANISED FOR CCI OFFICERS:-

1. A Seminar held on “**Two Sided Markets and implications for Competition in the smart phone and Broadband Wireless Environment**” on 27.04.2012 wherein 40 officers participated.
2. Training Programme on “**Merger Analysis**” was organised for the officers of CCI on 10-11 May, 2012 wherein 40 officers participated.
3. A Workshop on “**Merger Analysis**” organised by CCI and DG Competition, European Commission on 23-24 May, 2012 in New Delhi.
4. A Workshop on “**Economics and Financial Analysis for Merger Review**” was conducted by CCI in collaboration with USFTC from 16th to 19th July, 2012.
5. Under the **Distinguished Visitors Knowledge Sharing Series** following lectures were organised by CCI-
 - Lecture by a Senior Officer, SEBI on 06.07.2012.
 - Lecture by Prof. Arvind Panagariya, Professor, Columbia University on 13.12.2012.
6. Seminar on “**Competition Issues in the Indian Pharmaceutical Industry**” was organised for the officers of CCI on 04.10 2012 wherein 40 officers participated.
7. Seminar on “**Competition and Regulatory Issues in Gas Sector in India**” was organised for the officers of CCI on 21.11. 2012 wherein 40 officers participated.
8. Seminar on “**Use of econometric tools for merger analysis: Case studies from the UK and EU**” ” was organised for the officers of CCI on 11.12.2012 wherein 40 officers participated.

9. Seminar on “**Antitrust Laws in Financial Markets: How they work**” was organised for the officers of CCI on 13.02.13 wherein 40 officers participated.
10. Seminar on “**The Welfare Implications of Patent Protection, Pricing, and Licensing in the Indian Oral Anti-Diabetic Drug Market**” was organised for the officers of CCI on 04.03.2013 wherein 10 officers participated.
11. Dr. Shyam Khemani, former Adviser, Competition Policy, World Bank interacted with the officers of Economics Division to discuss various competition related issues.
12. Following Knowledge Partnership Initiatives were undertaken to build a strong knowledge base in the field of competition law, to promote law compliance in India and expand the outreach of competition law.

- *First meeting under “knowledge Partnership Initiative (KPI)” was with prominent law schools in India like National Law School of India University Bengaluru, NALSAAR-Hyderabad, West Bengal National University of Juridical Sciences-Kolkata, National Law School- Delhi, National Law University and Judicial Academy-Guwahati, O.P. Jindal Global University- Sonapat, ILS Law College-Pune, National University of study and Research in Law- Patiala, was held on 14th September 2012 in CCI.*
- *Second Knowledge Partnership Initiative (KPI) with prominent Economic & Management schools in India like IIM Kolkata, IIM Lucknow, IIFT Delhi, MDI, Gurgaon, Delhi School of Economics, JNU – Center for International Trade and Development & Centre for Economic Studies and Planning was held on 11th January 2013, in CCI.*

(B) PARTICIPATION OF MEMBERS & OFFICER OF CCI:-

1. An Officer of commission participated in the Workshop on “**Vertical Restraints**” organised by the OECD Korea Policy Centre’s competition Programme, in Seoul Korea.

2. An Officer of commission participated in the first regional ICN Unilateral Conduct Workshop on Assessing Dominance/Substantial Market Power and Evaluating Unilateral conduct in Singapore
3. An Officer of commission participated in a seminar on **“Unilateral Conduct: Excessive Pricing and Anti-Competitive Practices”** organized by Taiwan Fair Trade Commission at Manila, Philippines.
4. A Member of Commission had an Informal interaction with visiting delegates of Roundtable on Facilitating Corporate Growth through Enlightened Regulation held on 14.12.12 at Le Meridian Hotel, Inspire, New Delhi.
5. A Senior Officer had a meeting at CCI with Atsushi kato, a Professor of Business at Aoyama Gakuin University, Tokyo, Japan at the request of Secretary CCI to discuss the Competition law enforcement and its impact on Indian industry.
6. A Member of Commission, attended an Inception Meeting of CUTS International new Project titled **“competition Reforms in Key Markets for Enhancing Social & Economic Welfare in Developing Countries”** held in Jaipur on 13-14 March, 2013.
7. A Member of Commission, attended a meeting CUTS on Research Design Meeting of the project “National Competition Policy and Economics Growth in India – ComPEG’ at CUTS Institute for Regulation & Competition (CIRC), New Delhi held on 09.11.2012.
8. A Member of Commission, participated in Exim Bank’s commemorative lecture on **‘The Global Financial Crisis: Causes and Consequences’** held at India Habitat Centre, New Delhi on 19.11.2012.
9. A Member of Commission attended an International Conference on **“Reviving Growth”** held on 15.12.12 at Shahjehan Hall, Hotel Taj Palace, New Delhi.
10. A Senior Officer, Adviser (Eco) attended a 3 day International Conference on **“Macroeconomic Issues and Challenges in India”** held during 19-21 December, 2012 in New Delhi.
11. A Member & Senior officer, of Commission attended the American Bar Association – International Bar Association Workshop on Cartel Enforcement and Technology and Antitrust, CCI held on 14-15 February, 2013.

(C) PRESS RELEASES:

- (a) Commission issued a Press Release for conference organised with Nodal Officers of Central Ministries / Departments as an initiative and promotion measure for Governmental Advocacy.
- (b) A Press Release was issued for an interactive meeting held with various Trade Associations to sensitize them about the competition law.
- (c) A Press Release was issued for Roundtable on “**Competition Compliance: A key Component of Good Corporate Governance**”, held at New Delhi

(D) OTHER ADVOCACY ACTIVITIES:

- Essay Competition 2012: CCI organised its second National Level “Essay Competition” for which entries on various competition related topics/ issues were invited from students of schools and colleges across the country by email. There were approximately 500 entries received from three categories of students wherein a new category of students of class 11th & 12th was introduced this time in addition to existing Undergraduate and Post Graduate Students. Students spanning from remote corners of the country to the metro cities participated in the competition.
- Competition Commission of India has started its Quarterly Newsletter “Fair Play”. The first edition of the newsletter was released on 23rd July 2012 by Hon’ble Minister of Corporate Affairs covering period from April-June, 2012.
- The second edition of “Fair Play” for the quarter July-September, 2012 has been published in the month of October. Newsletter covers the activities during the quarter with a special focus on the competition issues pertaining to the activities “Trade Associations”.
- Third edition of Quarterly Newsletter “Fair Play” for the quarter October-December, 2012 has been published. Newsletter covers the activities during the quarter with a special focus on “Public Procurement and Competition Concerns”.